

**NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 30
ALLAHABAD BENCH**

CP NO.468/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : J.M.L. MARKETINGS PVT. LTD. V/S ROC.

SECTION: 131 OF COMPANIES ACT, 2013

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR APPLICANT : SH. ZAIN ABBAS, ADV.

COUNSEL FOR ROC : SH. PRADEEP SINGH SISODIA, CGSC.

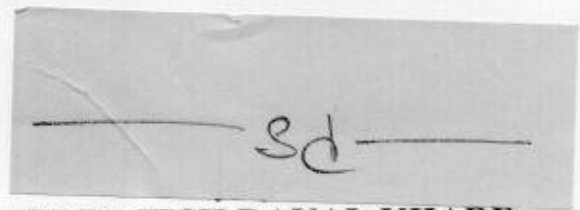
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The matter was taken up today through Video Conferencing.

Heard Sh. Zain Abbas, Advocate for the applicant and Sh. Pradeep Singh Sisodia, CGSC for the ROC through Video Conferencing.

A perusal of the earlier order of this Court dated 25.02.2020 shows that the respondents were granted time for filing reply, but no reply has been filed till date. Let, the same be filed by the next date fixed.

Accordingly, put up in the week commencing 22nd March, 2021 before the Regular Court/ Video Conferencing, by which time, pleadings may be exchanged between the parties.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 04.01.2021

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*